

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.212/TT/2014

Date: 27.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Approval for trueing up of transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for combined elements of Kaiga - Narendra 400kV D/C transmission line (DOCO: 01.11.2005), 400/220kV Sub-station at Narendra with one 315MVA ICT (DOCO: 01 .11.2005) and 2nd 315MVA ICT at Narendra Sub-station (DOCO: 01.09.2006) under Kaiga- Narendra Transmission System in Southern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015:-

- i. The petitioner should submit the reason for variation of additional capital expenditure during 2009-10 against the allowed additional capitalisation as per order dated 31.3.2011.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)